

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1725 OF 2019 IN APPEAL NO. 262 OF 2017 &  
IA NOS. 389 OF 2017, 325 & 326 OF 2019**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Chandrasekharan K.R. & Ors.**

**...Appellant(s)**

**Vs.**

**Kerala State Electricity Board Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. Mukund P. For R-1

Mr. Shashwat Singh for R-5

Ms. Sriprabha Krishnan

Mr. M.S.M Asai Thambi

Ms. Neha Singh for R-9

**ORDER**

Appellant counsel is absent. List the matter on **22.10.2019.**

**(S. D. Dubey)  
Technical Member**  
*Pr/pk*

**(Justice Manjula Chellur)  
Chairperson**